THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI BHAJAN LAL): Sir, I beg to lay on the Table, under section 26 of the Environment (Protection) Act 1986, a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests (Department of Environment, Forests and Wildlife):—

Papers Laid

- (i) S.O. No. 82(E), dated the 16th February, 1987, publishing the Environment (Protection) Amendment Rules, 1987.
- (ii) S.O. No. 83(E), dated the 16th February, 1987, empowering the persons listed in the Table for the purposes of sub-section (1) of section 10 of the said Act.
- (iii) S.O. No. 84(E), dated the 16th February, 1987, empowering the officers listed in the Table for the purposes of sub-section (1) of section 11 of the said Act.

[Placed in Library. See No. LT. 3787/87 for (i) to (iii)]

- I Report and Certified Accounts (1985-86) of the Employees' State Insurance Corporation and related papers.
- II Consolidated Accounts (1985-86) of the Employees Provident Fund Scheme 1952, the Employees Family Pension Scheme, 1971 and the Employees Deposit Linked Insurance Scheme, 1976 and related papers.
- III Employees Family Pension (Amendment) Scheme, 1986

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Sir, I beg to lay on the Table—

I (1) A copy each (in English and Hindi) of the following papers, under section 36 of the

Employees' State Insurance Act, 1948:—

- (i) Annual Report of the Employees' State Insurance Corporation for the year 1985-86.
- (ii) Certified Annual Accounts of the Employees' State Insurance Corporation for the year 1985-86, and the Audit Report thereon, together with the Director General's comments on the consolidated Audit Report.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

[Placed in Library. See No. LT. 3752/87 for (1) and (2)]

- II. A copy each (in English and Hindi) of the following papers:—
  - (i) Consolidated Annual Accounts of the Employees' Provident Fund Scheme, 1952, the Employees' Family Pension Scheme, 1971, and the Employees' Deposit Linked Insurance Scheme, 1976, for the year 1985-86, and the Audit Report thereon.
- (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above [Placed in Library. See No. LT. 3753/87 for (i) and (ii)
- III. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.E. No. 1042, dated the 29th November, 1986, publishing the Employees' Family Pension (Amendment) Scheme, 1986, under sub-section (2) of section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT. 3750/87]
- Notification of the Ministry of Finance (Department of Revenue)